

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 19 of 2020

IN THE MATTER OF:

Chander Verma

...Appellant

Versus

Continental Construction Ltd. & Ors.

...Respondents

Present:

**For Appellant : Mr. Jeevesh Nagrath and Mr. Prabhat Kumar Rai,
Advocates**

**For Respondent : Mr. Vaibhav Dabas, Advocate for R-4
Mr. Saurabh Kalia with Harshit Agarwal, Advocates
for R-2 and R-3**

O R D E R

27.02.2020 Learned Counsel for the Appellant seeks time to file Rejoinder. Prayer allowed. He is directed to file Rejoinder till 12th March, 2020. Interim order will continue till next date of hearing.

Let the matter be fixed on **19th March, 2020**.

[Justice Jarat Kumar Jain]
Member (Judicial)

[Mr. Balvinder Singh]
Member (Technical)

[Dr. Ashok Kumar Mishra]
Member (Technical)

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